

DIVISION BENCH

S-10

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/89(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th August, 2021,
10:30 A.M.**

Name of the Company	M/S BIANCA EQUIPMENTS Vs. SIMPLEX INFRASTRUCTURE LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances (via video conference)

Mr. Sunil Kumar Singhania, Advocate | **For the Operational Creditor**
Ms. Kalpana Singhania, Advocate |
Mr. Rajiv Kumar Agrawal, C.S. |

Mr. Rishav Banerjee, Advocate | **For the Corporate Debtor**

ORDER

Ld. Counsel/ Ld. Authorised Representative for the Operational Creditor present. Ld. Counsel for the Corporate Debtor present.

Mr. Rishav Banerjee Ld. Counsel appearing on behalf of the Corporate Debtor seeks time to file Vakalatname, Board Resolution and reply affidavit. At request three weeks time is granted for the same. Copies of the reply shall be served on the Operational Creditor.

List this matter on **02/11/2021**.

Harish Chander Suri
Member (Technical)

Rajasekhar V.K.
Member (Judicial)

vc